

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
[NAME OF CORPORATE DEBTOR] OPERATING IN [INDUSTRY TYPE] AT
[LOCATION(S)]

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Sindhanur Gangavathi Tollway Pvt Limited U45209TG2012PTC081923
2.	Address of the registered office	Sy.No.9(P), CII Green Building Lane,HITEC City, Kondapur, Hyderabad - 500084
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	At Two Toll Plazas at Hemagudda and Marali, Gangavathi – 583227, Karnataka
5.	Installed capacity of main products/ services	Exclusive rights to operate, maintain and collect toll revenues for a period of 24 years from 09 th January 2014 to 09 th January 2038.
6.	Quantity and value of main products/ services sold in last financial year	Total Toll Collection –Rs.16.92 cr (FY2021-22) Average daily traffic – 8860 PCU
7.	Number of employees/ workmen	85
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	https://ezresolve.in/sindhanur-gangavathi-cirp details can be sought from: sindhanurtollway@ezresolve.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	https://ezresolve.in/sindhanur-gangavathi-cirp details may be sought from : sindhanurtollway@ezresolve.in
10.	Last date for receipt of expression of interest	24 th February 2023
11.	Date of issue of provisional list of prospective resolution applicants	03rd March 2023
12.	Last date for submission of objections to provisional list	08 th March 2023
13.	Process email id to submit EOI	sindhanurgangavathi@ezresolve.in

Hyderabad
Dt.08th February 2023

Raghu Babu Gunturu
Resolution Professional
Sindhanur Gangavathi Tollway Pvt Ltd
IBBI Registration No: IBBI/IPA-002/IP-N00025/2016-2017/10053
Authorisation for Assignment issued by ICSI IPA is Valid till 3 Nov 2023
EzResolve LLP,
1st Floor, Golden Heights, Plot No.9,
Sector-III, HUDA Techno Enclave

**Opp. Raheja MindSpace
Raidurg, Hyderabad – 500081
Telangana State**